

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

103. C.P.(IB)-1126(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Axis Bank Limited

Vs.

Zee Learn Limited

*Appearances:*

For Petitioner : Adv. Ashish Kamat a/w. Adv. Sairam Subramaniam,  
Adv. Saloni Shah, Adv. Jewel Bhateja, Adv. Ananya  
Nair i/b. Saraf & Partners

For Respondent : Adv. Abha Patel a/w. Adv. Mohammed Varawala i/b.  
Fortis India Law

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

The reply filed by the CD is under scrutiny, CD is directed to remove the defect and ensure the same is reflected on the DMS.

Ld. Counsel for the CD submits that rejoinder has received today and need to peruse the same and the arguing counsel is on his leg before the other court. At the request of the CD, list on **01.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)